

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR NO. 3364 OF 2018

Dated: 19th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member**

In the matter of:

**M/s. SKN Haryana City Gas Distribution (P) Ltd. Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board Respondent(s)**

Counsel for the Appellant(s) : Mr. R.K. Raizada, Sr. Adv.
Mr. Sanjeet Singh
Ms. Surjeet Nehra
Ms. Divya Roy

Counsel for the Respondent(s) : Mr. Prashant Bezboruah

ORDER

Heard the parties on maintainability.

List the matter on **29.11.2018.**

**(B.N. Talukdar)
Technical Member (P&NG)**

mk/pk

**(Justice Manjula Chellur)
Chairperson**